2969

| Educational Qualifications | | | | | | | No. placed in employment by the Exchanges during the year | | | No. on live Registers of Employment Ex- change in need of employment assis- tance at the end of December 1952 | |
|----------------------------|--|-------|-------|-------|----|-------|---|----------|-------|--|-----|
| (i) | Graduate degrees | with | 0 940 | r mor | 10 | | 5,301 | | | 15,350 | |
| (ii) | (ii) Under-graduates (passed Intermediate but not com- pleted a degree). | | | | | 3,392 | | | 11,90 | 11,902 | 2 – |
| (iii) | Matriculat | . sos | | | | | | 25,307 | | 92,767 | |
| (iv) | Others . | • | | | • | | | 3.23,828 | | 3,17,552 | |
| | | | | | To | tal | | 3,57,828 | | 4,37,571 | |

Persons with technical qualifications will be found in all the above four groups. Their number separately in each group is not available.

DARBHANGA POSTAL CIRCLE -

*2009. Shri S. N. Das: (a) Will the Minister of Communications be pleased to state whether it is a fact that a new postal Division known as Darbhanga Division has been carved out in Bihar circle?

- (b) If so, what are the circumstances that have led to the formation of the ne v Division?
- (c) What is the area covered by this Division?
- (d) Has this Division begun functioning?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes.

- (b) The additional division with headquarters at Darbhanga has been created out of the Tirhoot Division, as that Division had become unwieldy and it was necessary to give relief to the Superintendent whose work had almost doubled.
- (c) The whole of Darbhanga Revenue District.
 - (d) Yes.

MOBILE HEALTH UNITS

*2018. Shrimati Shakuntaln: Will the Minister of Health be pleased to state:

(a) the names of the States selected for Central assistance for setting up Mobile Health Units for Rural Areas; and

(b) the fotal number of such units proposed to be set up in India under the scheme during the year 1953-54?

The Deputy Minister of Health (Shrimati Chandrasekhar): (a) and (b). The matter is still under consideration.

रेलवे जोनल टिकिट

*२०३२. भी सार० सी० समा: स्या रेस मंत्री यह बतलाने की कृपा करेंगे कि:

- (क) क्या यह सत्य है कि मन्नैल, १६४३ में जोनल टिकिट जारी करने से रेल गाड़ियों में मत्यिक मीड हो जाने के परिणामस्वरूप, मध्य रेलवे में स्थानामाव के कारण यात्रियों के टिकिट बन्द करने पड़े थे;
- (स) यदि हां, तो किन तिषियों को, ग्रीर किन स्टेशनों पर ;
- (ग) क्या यह सस्य है कि सरकार ने मई, १६५३ में जी जोनल टिकिट देना जारी रखा है; तथा
- (व) यदि हां, तो यात्रियों को नाड़ियों में बैठने का स्थान देने के रुख़े क्या पग उठाये गये हैं या उठाये जा रहे हैं?

The Parliamentary Secretary to the Minister of Raliways and Transport (Shri Shahnawaz Khan): (a) Yes, on certain occasions,

- (b) The information is being collected and will be placed on the Table of the House.
- (c) Yes, during the period from 1st to 16th May, 1953.
- (d) Trains are being strengthened to the maximum extent possible as and where necessary.

गोरसपुर और कसवा के हवाई अड्डे

*२०३३ भी राजजी वर्जाः क्या संचरण मंत्री यह बतलाने की कृपा करेंगे कि ।

- (क) क्या सरकार ने गोरखपुर भीर कसया (जिला देवरिया) के हवाई महीं की सुरक्षा के लिये कोई नियमित व्यवस्था
- (स) यदि हां, तो प्रश्येक हवाई महे पर प्रति वर्ष फितना व्यय किया जाता तै ; तथा
- (ग) गोरऋपूर मीर हवाई सङ्कों पर ऋमशः किसने व्यक्ति काम करते हैं ?

The Deputy Minister of Communica-tions (Shri Raj Bahadur): (a) to (c). The usual security arrangements consisting of the provision of fencing and the employment of Chowkidars for watch and ward pur-poses exist at Gorakhpur aerodrome. The annual expenditure being incurred on these arrangements is Rs. 2,000 approximately. The number of persons employed at this aerodrome is 8.

No security arrangements exist at Kasia since the aerodrome, which belongs to the I.A.F., was declared surplus to the Defence Services requirements and all assets other than the runways the hardstandings at it have been disposed of.

गोरकपुर और कसवा के हवाई अव्हों की भृति में कृषि

*२०३४. **भी रामजी वर्जा**: नवा संचरण मंत्री यह बतलाने की कृपा करेंने कि:

(क) क्या गोरकपुर भीर कसवा के हवाई छड़ों की भूमि "धिवक ग्रन्न उपजाम्रो" योजना के मधीन कृषि के लिये उठायी गयी है ; तथा

(ख) यदि हां, तो इस से सरकार को प्रति वर्षं कुल कितनी भाय होती है ?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) All cultivable lands, which are not directly used for aircraft operations, have been leased out for cultivation purposes.

(b) The total annual income derived from the Gorakhpur aerodrome or. this account is Rs. 2,864/4/-. Information in respect of Kasia aerodrome is being collected and will be laid on the Table of the House.

VEGETABLE OILS

*2035. Shri Jhulan Sinha: (a) Will the Minister of Food and Agriculture be pleased to state the posi-tion with regard to the production and consumption of oil seeds in the country during the latest year for latest year for which figures are available?

- (b) What proportion of vegetable oils produced in India was used in the manufacture of hydrogenated oils (vanaupati) during the year 1952-53?
- (c) How did the price per maund of edible oil on an average compare with that of hydrogenated oil during the same period?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) A statement (No. I) giving the available information is placed on the Table of the House.

- (b) A little over a quarter of the estimated production of groundaut oil and sesamum oil.
- (c) A statement (No. II) showing the required information is placed on the Table of the House. (For (a) and (c). See Appendix XI, annexure No.

INDUSTRIAL TRAINING FOR SCHEDULED TRIBES AND SCHEDULED CASTES

1401. Shri Bheekha Bhai: Will the Minister of Labour be pleased to

- (a) the total number of scats reserved for the Scheduled Tribes and Scheduled Castes in the Industrial Training Centres of the Ministry of Labour: and
- (b) whether the quota of reserved seats is filled in full or the reserved seats declared open?